

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3358  
ANSWERED ON:15.04.2008  
EXCESS PAYMENT TO BCCI  
Adsul Shri Anandrao Vithoba

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Comptroller and Auditor General (C&AG) of India has pulled up Prasar Bharti for making an excess payment to the Board of Control for Cricket in India (BCCI) as reported in 'The Hindu' dated March 17, 2008;
- (b) if so, whether the Ministry of Information and Broadcasting has taken any action on these audit objections; (
- (c) if so, the details thereof;
- (d) whether any responsibility has been fixed in this regard; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING (SHRI P.R. DASMUNSI)

- (a): A draft Audit para was received from Directorate General: Audit & Commercial Revenue on the subject which was replied to. However, the C&AG Report 2008 in the matter has not yet been received.
- (b) to (e): Do not arise.